fire was overcome before it could engulf costly equipment.

(b) Yes, Sir.

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"(c) In the first fire incident: $\sin^2 \eta \tilde{\sigma} \approx 0.0001$ and

zeth) to a bis to (Rs. in lakhs)

HIT April 1978

83.5

In the fire incident Feb'80 1.9

ill In the fire incident Dec. 81 2.3 (estimated)

(d) Local police is investigating the cause of fire and report of the investigating authority is awaited. Preventive action is being taken to replace the gutted barracks with Brick Structures to reduce fire risk caused by wooden roof.

िता तथा क्षेत्रिक विकास क्षेत्रिक स्थापन क्षेत्रक स्थापन का विस्तार

733. श्री बांपूरावजी मारुतरावजी वेशमुख: क्या सूचना श्रीर प्रसारण मुंदी यह बताने की कृपा करेंगे कि : अधिकार

- (क) क्या यह सच है कि उन्होंने हाल हो में नागपुर में यह घोषणा की थी कि 15 अगस्त, 1982 में नागपुर को दूर-दर्शन सेवा वो जाएगी; और हालाब की क
- (ख) क्या इस मेवा से वर्धा जिले की -जनता को लाभ होगा और यदि नहीं, तो इम जिले को दूरदर्शन मेवा कव तक प्राप्त हो जाएगी ?

सूचना श्रीर प्रसारण मंत्री (श्री बसंत साठे): (क) जा, हा।

ा (ख) वधीं शहर तथा वधीं जिले का भाग उस सभय कवर होगा जब 150 मोटर के मास्ट के साथ 10 किलोबाट बाले ट्रांसमी टर रो युक्त स्थायी ढांचा शुरु हो जायेगा। इसकी सेवा परिधा 70 किलोमीटर होगी।

Issue of 'U' certificate to films

734. SHRI J. K. JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government have received any complaints regarding manipulation in the Film Industry in the matter of issuance of 'U' certificates to a number of films that were actually meant for adults only and warranted 'A' certificates during the years 1977 to 1979;
- (b) what are the names of these films as also the names of the producers, directors and artistes involved; and
- (c) what action has been taken by Government in this regard?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) The exact import of this question is not clear. According to the Central Board of Film Censors, there is no question of manipulation at any stage in the matter of issuance of 'U' certificates either during the period 1977 to 1979 or at any time. The provisions of the Cinematograph Act 1952 and the rules and guidelines issued thereunder are always followed by the Board in dealing with all certification matters.

Publication of "Petroleum Asja"

735. PROF N. M. KAMBLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that a journal called "Petroleum Asia" is being published from Pehradun;
- (b) how many issues of this jourhal have been published in the last four years according to records of Registrar of Newspapers; and
- (c) whether the recent issues of 'Petroleum Asia' have carried any Press Registration number?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) Yes, Sir.

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(b) Eleven (c) if so, what step niZ ,oN (e) taken by Government is, Appointment of stenographers in National Film Development ration 11/2 I.L.C.F.

736 SHRI RAMESHWAR SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that in November 1981 a stenography test was held by the National Film Development Corporation on the basis of which a merit list was prepared;
- (b) whether it is also a fact that subsequently even the candidates having secured top positions were left out and instead other persons were appointed to the posts; and
 - (c) if so, what is the number of persons (with merit-ranks) who were left out and what are the reasons the coverage not only by the roleredt

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) and (c) After written test and interview, a merit list of 7 persons was prepared and the appointments were made strictly in accordance seniority in the merit list. beH wan le

Plays produced by Song and Drama Division

737. SHRI M. BASAVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the Song and Drama Division has professional groups with a schedule of plays produced year after year; and
- (b) if so. whether Government propose to put out these plays on television regularly for audience in the cities and rural areas and if not, what are the reasons therefor? f water if

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTNG (SHRI ARIF MOHAMMED KHAN): (a) Yes, Sir.

(b) The plays produced by the Song and Drama Division have to be adopted for being telecast on television

since the medium as well as techniques differ. The plays which are suited for television can be adapted. plays of the Song and Drama Division have, however, been presented on television.

to Questions

Family Planning advertisements over A. I. R.

738. SHRI DHARAMCHAND JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that some of the family planning advertisements broadcast over the various stations of AIR are so worded that their recepenvironment sounds tion in family embarrassing particularly in the presence of the children; and, among
- (b) whether Government to review the text of these advertisements, and if not, what are the reasons therefor?

THE MINISTER OF INFORMATION BROADCASTING VASANT SATHE); (a) and (b) No, Sir. These advertisements were carefully screened and duly approved by the Screening Committee in the Central Sales Unit, Bombay and there is nothing objectionable in them.

... Completion of film on Mahatma/A No. Sir Gandhi AS TMASAN

739 SHRI RAMANAND YADAV: SHRIMATI AMARJIT KAUR:

Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state: Maille who .

- (a) whether the film on Mahatma Gandhi has been completed; and
- (b) what is the amount spent by Government as a share thereof till date?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) The shooting of the film 'Gandhi' by Sir Richard Attenborough has been completed and the work relating to editing recording of music, etc. is in progress.